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Notice

By virtue of an affidavit sworn before the **Notary Public Berhampur** on Dated **14th March 2024**, I, **Mr. M Navish**, Address **Sankhari Street, Berhampur, PS: Bada Bazar, Ganjam, Odisha, 760009** have changed my name from **“Moningi Navish”** to **“M Navish”**. Henceforth, I shall be known as **“M Navish”** for all purposes.

M Navish